

Name of Corporate Debtor:	Think and Learn Private Limited
Date of Commencement of CIRP:	7/16/2024
List of Creditors as on:	04.10.2024

List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Aakash Education Services	7/31/2024	14,044,000,000	-	-	0		Yes	0%	0.00	0	-	14,044,000,000	
2	Glas Trust Company LLC	7/31/2024	114,329,887,753	-	Corporate guarantee to step down subsidiary		114,329,887,753	No		114,329,887,753				
3	ICICI Bank Limited	7/31/2024	-	-		0	-	No	0%	0.00			-	
4	Anglo Asia Ltd	7/31/2024	8,100,000,000		Loan			No	0%	0.00			8,100,000,000	
5	Incred Financial Services Limited	7/31/2024	203,452,440	203,452,440	Unsecured			No	100%					
Total			136,677,340,193	203,452,440.00		0			100.00%	114,329,887,753.00	0	-	22,144,000,000	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP (rounded off to the nearest rupee)

Note 2: By virtue of the Interim Order dated 26-09-2024, passed by the Hon'ble Supreme Court of India, the Resolution Professional is required to maintain status quo, and shall not hold any meeting of the Committee of Creditors.